

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020 /10TH VAISAKHA, 1942

W.P. (C) .TMP No.247 OF 2020

PETITIONER:

BEENA RAPHY, AHED 50, W/O. RAPHY,  
INIKKAL HOUSE, MURIYAD P.O,  
IRINGALAKUDA- PIN 680683.

BY ADVOCATE K.S. MADHUSOODANAN.

RESPONDENTS:

1.MURIYAD GRAMA PANCHAYATH, MURIYAD P.O, TRISSUR- PIN 680  
683,  
REPRESENTED BY ITS SECRETARY.

2.DISTRICT MANAGER, DISTRICT INDUSTRIES CENTER,  
PARAVATTANY,  
KOTTAPPADY P.O., TRISSUR- PIN 680 505.

BY SRI.T.S.SYAMPRESANTH, GOVT.PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30/04/2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

**BECHU KURIAN THOMAS, J.**

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**W.P.(C) TMP No.247 of 2020**  
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**Dated this the 30<sup>th</sup> day of April, 2020**

**ORDER**

Government Pleader takes notice on behalf of the 2<sup>nd</sup> respondent. Notice to the 1<sup>st</sup> respondent by e-mail and by speed post.

Since the petitioner is in possession of Ext.P2 Acknowledgment Certificate issued under Section 6 of the Kerala Micro Small and Medium Enterprises Facilitation Act, 2019, Ext.P3 is stayed for a period of three months.

Post this Writ Petition in the last week of July, 2020.

**BECHU KURIAN THOMAS  
JUDGE**

**APPENDIX**

EXHIBIT P-1- PHOTOCOPY OF THE INTEGRATED CONSENT TO OPERATE ISSUED BY KERALA STATE POLLUTION CONTROL BOARD BEARING NO. PCB/TSR/IC/434/07 DATED 10-11-18

EXHIBIT P-2- PHOTOCOPY OF THE ACKNOWLEDGEMENT CERTIFICATE ISSUED BY DISTRICT INDUSTRIES CENTER, TRISSUR DATED 27-1-2020.

EXHIBIT P-3- PHOTOCOPY OF THE STOP MEMO BEARING C15543/20 DATED 25-4-2020 ISSUED BY 1<sup>ST</sup> RESPONDENT.

EXHIBIT P-4- PHOTOCOPY OF THE PETITIONER'S REPRESENTATION TO THE 1ST RESPONDENT AGAINST EXT. P-3.

EXHIBIT P-5- PHOTOCOPY OF THE RECEIPT DATED 27-4-2020 ISSUED BY 1<sup>ST</sup> RESPONDENT.

EXHIBIT P-6- PHOTOCOPY OF THE APPLICATION FOR PANCHAYATH LICENSE DATED 27-4-2020 FOR RUNNING LIVESTOCK FARM.